

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

**DATE OF HEARING: 24.7.2012**

**Petition No. 149/MP/2012**

**Subject:** Exemption of Purulia Pump storage project (PPSP) of West Bengal State Electricity Distribution Company Ltd from black start mode and restricted governor mode of operation.

Petitioner : West Bengal State Electricity Distribution Company Ltd.,  
Kolkata

Parties present : Shri Sakiya Singh Chaudhuri, Advocate for the petitioner  
Shri B.N Sarkar, WBSEDCL  
Shri D.K.Paul, WBSEDCL

**RECORD OF PROCEEDINGS**

This petition has been filed by West Bengal State Electricity Distribution Company Ltd. (hereinafter referred to as 'the petitioner') for approval for granting exemption from operating its Purulia Pump Storage project (Station) in RGMO and Black Start Mode .

2. In response to Commission`s query as to how the station is different from other hydro generation station and how RGMO cannot be implemented in generation modes as well as in pumping mode, the representative of the petitioner submitted that there would not be any problem during the generation except technical constraints with respect to head and flow of water during the operation. He further submitted that there shall not be any problem while operating the machine on RGMO in the pumping mode as well.

3. The staff of the Commission pointed out that in the petition , the petitioner has mentioned that RGMO operation is not feasible in generation as well as in pumping mode. However, the governor control is not required during the

pumping and it should be by-passed during the pumping operation of the operation of the station.

4. In regard to black start, the representative of the petitioner submitted that since switching is done at 16.5 kV circuit breaker which has not been designed for operation on high capacitive current (over 4 kV), the plant may be exempted from black start.

5. The Commission directed the petitioner to submit the following information on affidavit on or before 28.9.2012:

- (a) Detailed technical write up explaining of governor setting during different modes of operation;
- (b) How the operation of station during generation is different from other generating stations;
- (c) What type of damages are being apprehended on operation of droop characteristic of 3-6%;
- (d) How discharge of water and load on the motor/pump shall change in droop characteristic during pumping operation; and
- (e) Technical limitation/specifications of the circuit breaker of the generating unit, which justifying that it cannot handle the charging current of transmission line.

6. Subject to above, order in the petition was reserved.

**By order of the Commission,**

Sd/-  
**(T. Rout)**  
**Joint Chief (Law)**